

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 110/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Tasvantal Chhotalal & Company  
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME                | DESIGNATION | SIGNATURE          |
|--------|---------------------|-------------|--------------------|
| 1      | <u>Munant Siker</u> | <u>Adv.</u> | <u>[Signature]</u> |

Common Order

CSP 105/230-232/NCLT/MB//MAH/2017  
CSP 106/230-232/NCLT/MB//MAH/2017  
CSP 107/230-232/NCLT/MB//MAH/2017  
CSP 108/230-232/NCLT/MB//MAH/2017  
CSP 109/230-232/NCLT/MB//MAH/2017  
CSP 110/230-232/NCLT/MB//MAH/2017

Company petitions are allowed.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)